

È ITEM NO.11

REGISTRAR COURT. 2

SECTION IIIA

S U P R E M E C O U R T O F
RECORD OF PROCEEDINGS

I N D I A

BEFORE THE REGISTRAR M K HANJURA

Civil Appeal No(s). 11359-11360/2011

COMMR.COMMERCIAL TAX U.P.

Appellant(s)

VERSUS

S/S SRI TRADERS GALLA VYAPARI

Respondent(s)

Date : 07/05/2015 These appeals were called on for hearing today.

For Appellant(s)

Mr.Abhinav K.Malik,adv.
Mr.Ravi Prakash Mehrotra,adv.

Mr. Gunnam Venkateswara Rao,Adv.

For Respondent(s)

Mr.Shwetank Sailakwal,adv.
Dr. Kailash Chand,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Ld.counsel for the appellant shall within a period of four
weeks file the affidavit of valuation, whereafter no furthe
extension shall be given.
List again on 26.08.2015.

(M K HANJURA)
Registrar

SB

Signature Not Verified

Digitally signed by
Sushma Kumari Bajaj
Date: 2015.05.09
11:13:04 IST
Reason: